

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3680
ANSWERED ON:18.12.2006
SHARING OF WATER
Pallani Shamy Shri K.C .

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether the Government holds any talks with the neighbouring countries regarding sharing of water resources ;
- (b) If so, the outcome thereof and the rivers which are identified for the same; and
- (c) The details of the dams, canals, projects, if any, proposed to be build on the rivers ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a)to(b) Yes Sir. Talks regarding sharing of waters of common rivers are held between India and Bangladesh.

A Treaty has been signed between India and Bangladesh in December, 1996 for sharing of waters of river Ganga/Ganges at Farakka during the lean season

(1st January to 31st May every year). The common rivers, namely, Teesta, Jaladhaka, Torsa, Manu, Khowai, Gumti, Muhuri and Feni have been identified for talks regarding sharing of water resources between both the countries with priority to river Teesta.

(c) Dams, canals and projects on the rivers are proposed by the State Governments as per their priorities and resources. As per information made available by various states, the Working Group for XI Plan has assessed that 309 new projects can be proposed during the XI Plan.